

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM:**        **SHRI SHYAM BABU GAUTAM**                          **TMT. T.KRISHNA VALLI**  
                         **HON'BLE MEMBER (TECHNICAL)**                          **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/333/KOB/2023 in CP(IB)/05/KOB/2021
SECTION	SEC 60(5) IBC
NAME OF PARTIES	GEORGE KOSHY & 12 OTHERS V/S K PARAMESWARAN NAIR (LIQUIDATOR) OF SAMSON AND SONS BUILDERS & DEVELOPERS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEN THAMPAN, TOM MATHEW.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**27 JUNE 2024**

## **ORDER**

**IA(IBC)/333/KOB/2023 in CP(IB)/05/KOB/2021**

Learned Counsel, Mr. Sajen Thampan appears virtually on behalf of the Applicants through virtual mode. Learned Counsel, Mr. Vinod P V appears physically along with Learned Resolution Professional, Mr K Parameswaran Nair.

Matter renotified to **16.07.2024**.

**IA(IBC)/215/KOB/2023 in CP(IB)/05/KOB/2021**

Matter renotified to **16.07.2024**.

**IA(IBC)/216/KOB/2023 in CP(IB)/05/KOB/2021**

Matter renotified to **16.07.2024**.

**Sd /-**

**SHYAM BABU GAUTAM**  
**MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI**  
**MEMBER (JUDICIAL)**